

Sl. No.	Districts	2018-19	2017-18	2016-17
62.	Saharanpur	216	4449	5046
63.	Sambhal	11769	36656	10550
64.	Sant Kabeer Nagar	22805	20820	10491
65.	Sant Ravidas Nagar	8821	27328	318
66.	Shahjahanpur	7949	42712	6498
67.	Shamli	574	2956	5759
68.	Shravasti	20992	16394	5444
69.	Siddharth Nagar	38898	29047	6365
70.	Sitapur	55729	83442	34842
71.	Sonbhadra	26648	25735	7234
72.	Sultanpur	9380	22738	18220
73.	Unnao	22220	52202	3655
74.	Varanasi	3326	16744	7272
TOTAL		1189884	2181453	651870

Revitalisation of ponds

3154. SHRI K. J. ALPHONS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether rural ponds can be revitalised utilising funds from the Ministry of Rural Development;
- (b) whether it could be done under MGNREGA; and
- (c) if so, the number of ponds which have been revitalised with funds from the Ministry?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Yes, Sir. As per Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, renovation of traditional water bodies including desilting of irrigation tanks and other water bodies and conservation of old step wells or baolis are permissible activities.

6.39 lakh works relating to renovation of traditional water bodies have been completed under MGNREGA during the last five years.

Construction of bridges under PMGSY in Uttar Pradesh

3155. DR. ANIL AGRAWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of bridges sanctioned and completed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year in the State of Uttar Pradesh;

(b) whether any proposals have been received from the State Government for construction of more bridges in the State; and

(c) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) As intimated by the State Government of Uttar Pradesh, only 1 bridge of 18m span was sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) to the State of Uttar Pradesh during the last three years, which was completed on 31st January, 2018. During the current year 2019-20, no bridge works has been sanctioned under PMGSY.

(b) and (c) The State of Uttar Pradesh has not sent proposals for construction of any more bridges in the State.

Schemes for benefit of rural poor

3156. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has introduced any schemes for benefit of rural poor in the country;

(b) if so, details thereof along with funds allocated/released during last three years and current year, State-wise and Scheme-wise;

(c) whether Government has formulated a National Level Monitoring (NLM) scheme to monitor progress of schemes being implemented for benefit of rural poor in country;